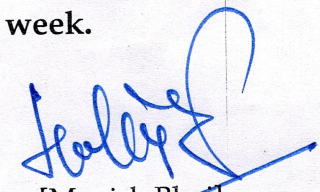


CONSTITUTION OF ITAT KOLKATA ZONE
(20/04/2026 TO 23/04/2026)
In Hybrid/Physical/Virtual Mode
[24/04/2026 (Friday) M.A., S.A., Clubbing, E.H. Applications]

Bench	Constitution	Court Room
Ranchi	Shri George Mathan, JM & Shri R.N. Sahay, AM [At 10.30 A.M.]	Physical at Ranchi
A	Shri Rajesh Kumar, AM & Shri P.K. Choubey, JM [At 10.30 A.M.]	2
B	Shri Rajesh Kumar, AM & Shri P.K. Choubey, JM [After "A" Bench]	2
Guwahati	Shri Rajesh Kumar, AM & Shri P.K. Choubey, JM [After "B" Bench]	2
Patna (SMC & Division)	Shri L.P. Sahu, AM & Shri Sonjoy Sarma, JM [At 10.30 A.M.]	3
Cuttack	Shri L.P. Sahu, AM & Shri Sonjoy Sarma, JM [After "Patna" Bench]	3
D	Shri Sonjoy Sarma, JM & Shri Rakesh Mishra, AM [At 10.30 A.M.]	4
SMC	Shri Sonjoy Sarma, JM & Shri Rakesh Mishra, AM [After "D" Bench]	4

Note : 1. "C" Bench of ITAT, Kolkata will not function during this week.


[Manish Bhoi]
Assistant Registrar
09/04/2026

INCOME TAX APPELLATE TRIBUNAL :: KOLKATA BENCHES :: KOLKATA

No.F.1-Jd(ATK)/2026

Date : 17/04/2026

-: NOTICE :-

Due to unavoidable circumstances, ITAT, Cuttack Bench will not function during the week w.e.f. 20/04/2026. Cases are adjourned accordingly.

This is issued as per direction of the Hon'ble Vice-President (KZ).

By Order,


Assistant Registrar

Copy to :

1. Secretariate to the Hon'ble Vice-President (Kolkata Zone).
2. Sr. Private Secretary attached with Shri L.P. Sahu, Hon'ble A.M., ITAT, Kolkata.
3. Sr. Private Secretary attached with Shri Sonjoy Sarma, Hon'ble J.M., ITAT, Kolkata.
4. Notice Board.
5. Assistant Registrar, ITAT, Cuttack for further circulation.


Assistant Registrar

